COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 286 OF 2018 & IA NO. 1410 & 1409 OF 2018

Dated: 8th October, 2018

Hon'ble Mrs. Justice Manjula Chellur, Chairperson Present: Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of: GVK Power (Goindwal Sahib) Limit	ted Versus	Appellant(s)
Punjab State Electricity Regulatory	Commission & Anr.	Respondent(s)
Counsel for the Appellant(s) :	Mr. Amit Kapur Mr. Vishrov Mukerjee Mr. Janmali Manikala	
Counsel for the Respondent(s) :	Mr. Anand K. Ganesan Mr. Ashwin Ramanathan for	R-2

ORDER

Admit.

<u>IA No. 1410 of 2018</u> (Appln. for stay)

We have heard learned counsel for the parties.

List this application for further hearing on 12.10.2018.

(S. D. Dubey) **Technical Member** (Justice Manjula Chellur) Chairperson

ts/mk